

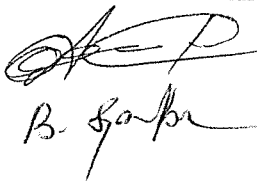
NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

27

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON AT 10.30 AM ON 10/9/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/1072/2018
PETITION NUMBER :
NAME OF THE PETITIONER(S) : Nanovision Scientific applications pvt ltd
NAME OF THE RESPONDENT(S) : ROC Coimbatore
UNDER SECTION : 252(3)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	FOR JVR ASSOCIATES (CHARGES VECTOR P&I) K.M. ANAND	COUNSEL FOR PETITIONER POO REC, COIMBATORE	
2.	B. SARATHI BATHU		

ORDER

Counsel for the Applicant present. Representative of ROC present and filed copy of the Report of ROC. Heard submissions. **Order is reserved.**

sd
(S VIJAYARAGHAVAN)
Member (Technical)

sd
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

sr